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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.06.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 21&28 of 2018 & IA No. 213 of 2017 in CP(IB) No. 227/9/HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Private limited
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Gati Infrastructure Private limited
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Suresh Kumar For M. V. P. Amaranatha Prasad	Adv	9959357722	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Attorney for SRI RAM	Advocate	9849041110	

ORDER

Counsel for Operational Creditor is present.
Counsel for Corporate Debtor is also present.
List this matter for final hearing on 10.07.2018.


Member(Judl)

Pavani